

# MINISTRY OF AGRICULTURE & FARMERS WELFARE

(Department of Agricultural Research and Education)

(DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY)

No. 411/DRPCA (VC), Pusa

dated, the

16<sup>th</sup> August, 2023

## ORDINANCE

Whereas the Government of India in the Department of Agricultural Research and Education as per resolution passed by the Board of Management in its 16<sup>th</sup> meeting held on 28.10.2021 has approved to make an Ordinance regarding the manner of co-operation and collaboration with other Universities and authorities including learned bodies or associations in the Dr. Rajendra Prasad Central Agricultural University, Pusa vide No. 5-42/2021-CAU (e-4658) dated 31<sup>st</sup> July, 2023 as under:

### Manner of Cooperation and Collaboration with Other Universities and authorities including learned bodies or associations

Section 42 of the Dr. Rajendra Prasad Central Agricultural University Act, 2016 provides as under:

“The University shall have the authority to enter into an agreement through a Memorandum of Understanding with any research and for academic institution of higher learning to conduct collaborative Post-Graduate Research Programmes to fulfill the partial requirement for the award of Masters’ and Ph.D. degrees of the University.”

Accordingly, to further elaborate the matter the following rules are framed for the purpose of cooperation and collaboration:

The University may seek the cooperation and / or collaboration with other Universities of the Country/Global Universities/ Institutions/ Industry /Association for mutual Academic, Social Economic and Financial benefits according to the pertaining guidelines, rules and regulations etc. of the Central Govt. / State Govt. / UGC/DARE and other professional bodies. All such proposals shall be prepared by the respective departments and be forwarded to the Registrar for considerations and approval from the Competent Authorities and vetting by the Learned Counsel/Advocate. Concerned co-operation/collaboration shall highlight the procedures and details that shall be followed.

However, for collaboration with Universities/Institutions/Industry/Association at Global level, the approval of the Academic Council and Board of Management shall be obtained.

Now, therefore, in exercise of the powers conferred by sub-section (1) of Section 28(1) of the Dr. Rajendra Prasad Central Agricultural University Act, 2016 (32 of 2016) and with the previous approval of the Central Government, as aforesaid, I, the Vice-Chancellor of the Dr. Rajendra Prasad Central Agricultural University, Pusa do hereby make the first Ordinance and notify the manner of co-operation and collaboration with other Universities and authorities including learned bodies or associations/Industries in the Dr. Rajendra Prasad Central Agricultural University, Pusa as above.

Sd/-  
**(Punyavrat Suvimalendu Pandey)**  
Vice-Chancellor

Memo No.06/DRPCAUI, Pusa dated the 16<sup>th</sup> August, 2023  
Copy forwarded to all Deans of the Colleges / All Directors / Coordinator (SAB&RM)/  
Comptroller/ All Heads of the Department / Dy Registrar (Estab.) for information & necessary  
action.

Sd/-  
Registrar

Memo No.06/DRPCAUI, Pusa dated the 16<sup>th</sup> August, 2023  
Copy forwarded to the Deputy Secretary (Establishment) / Under Secretary  
(Establishment), DARE, Govt. of India, KrishiBhawan, New Delhi-110 001 for information.

Sd/-  
Registrar

CC.: (i) Secretary to Vice-Chancellor for kind information to the Hon'ble Vice-Chancellor.  
(ii) Officer Incharge, E-governance Cell, DRPCAUI, Pusa for uploading on the website of  
DRPCAUI, Pusa.